

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.224  
TO BE ANSWERED ON 24/02/2016**

**Nai Manzil Scheme**

**224. SHRI SUNIL KUMAR SINGH:**

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the details of 'Nai Manzil Scheme' of the Government;
- (b) the programmes formulated by the Government for the upcoming year to implement the 'Nai Manzil Scheme';
- (c) whether the Government has allocated funds to any States under the said scheme;
- (d) if so, the details of the allocated funds, State-wise;
- (e) the names of the districts where Nai Manzil Scheme is proposed to be implemented initially along with the details thereof, State-wise; and
- (f) the details of the eligibility criteria set for benefitting from Nai Manzil Scheme and the application process?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (d) Ministry launched the new scheme 'Nai Manzil' during 2015-16 for the benefit of the minority youth who do not have a formal school leaving certificate, *i.e.*, those in the category of school-dropouts or educated in the community education institutions like the *Madarsas*, who do not provide formal school certification, with a view to enabling them to seek better employment. The scheme has been approved with the cost of Rs. 650 Crore for five years. 50% funding has to come from the World Bank. This is 100% Central Sector Scheme and implemented through selected Project Implementing Agencies (PIAs) by the Ministry. So, no funds are allocated to the States.

(e) No district has been selected. The scheme aims to cover the entire country on the basis of requirement.

(f) The minority youth between the age of 17-35 years having minimum qualification of Class V or Class VIII are eligible to take benefit under the scheme. The selected Project Implementing Agencies (PIAs) are required to mobilize the minority youth in the allocated State/ District.

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